

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**23. C.P.(IB)-1286(MB)2022**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.03.2023**

**NAME OF THE PARTIES: - Axis Trustee Services Limited**

**V/s**

**Rivaaz Trade Ventures Private Limited**

**APPEARANCES: -**

**FOR THE FINANCIAL CREDITOR** : Absent

**FOR THE CORPORATE DEBTOR** : Adv. Mridul Yadav, Adv.  
Krishna Barua, Adv. Ankita  
Yadav i/b ALMT Legal

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter for physical hearing on **26.04.2023**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**

Manish Tiwari